

ITEM NO.20

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 421-428/2024

SYED SHABIHUL HASAN

Appellant(s)

VERSUS

MAHE ALAM & ORS.

Respondent(s)

IA No. 45837/2019 - EXEMPTION FROM FILING O.T.
IA No. 88871/2018 - EXEMPTION FROM FILING O.T.)

WITH

Crl.A. No. 429-435/2024 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 66880/2019
IA No. 66880/2019 - EXEMPTION FROM FILING O.T.)

Date : 15-07-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

Mr. Rohit K. Singh, AOR
Mr. Pritam Bishwas, Adv.
Mr. Akshat Tiwari, Adv.

For Respondent(s)

Mr. Praveen Jain, AOR
Mr. Siddharth Jain, Adv.

Mr. Ansar Ahmad Chaudhary, AOR
Mr. Yadav Narendra Singh, AOR

Mr. Rohit K. Singh, AOR
Mr. Akshat Tiwari, Adv.
Mr. Pritam Bishwas, Adv.

contd...

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Service is complete on all the respondents.

Ld. counsel for the respondents prays for and is
granted four weeks' time to file counter affidavit.

Await original records. Reminder be issued.

List again on 02.09.2024.

SUJATA SINGH
Registrar

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